

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 317/97...../199

Chandra Prakash Narna Versus U.O.I & Ors.

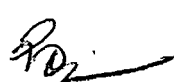
Date of Order

Orders

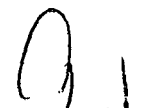
1-8-97

Mr. K. L. Thawani, Counsel for the applicant-

The learned counsel for the applicant seeks permission to withdraw the OA with permission to file a fresh application, if necessary. Permission as prayed for is granted. The OA is dismissed as withdrawn.


RATTAN PRAKASH

Judicial Member


(O. P. SHARMA)
Administrative Member